

F. No. 4/1/2020-RE  
Government of India  
Ministry of Finance  
Department of Economic Affairs  
Regulatory Establishment Section

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251-D, North Block, New Delhi-110001  
Dated the 6<sup>th</sup> December, 2024

To

1. All Secretaries to the Government of India
2. All Chief Secretaries of the State Governments
3. Cadre Controlling Authorities of All India Services/Central Civil Services, Group-A.

**Subject: Filling up the post of Whole-time Member in International Financial Services Centres Authority (IFSCA).**

Sir/Madam,

The International Financial Services Centers Authority (IFSCA) is a statutory body established under the International Financial Services Centres Authority Act, 2019 as a unified regulator with a holistic vision in order to promote ease of doing business in IFSC and provide world class regulatory environment. The main objective of the IFSCA is to develop a strong global connect and focus on the needs of the Indian economy as well as to serve as an international financial platform for the entire region and the global economy as a whole.

2. The Applications are invited for filling up the following post in IFSCA:

Post	No. of Vacancy (ies)	Place
Whole-Time Member	01	Gandhi Nagar, Gujarat

3. **Qualification:** The qualifications, eligibility, salary and other terms and conditions of the appointment of a candidate will be governed by the provisions of International Financial Services Centres Authority (Salary, Allowances and other Terms and Conditions of Service of Chairperson and Members) Rules, 2020 available at the below weblink as amended from time to time.

<https://ifsc.gov.in/Legal/Index/E4H-JzPpHLE=>

4. The Members shall be a person of ability, integrity and standing who have shown capacity in dealing with problems relating to financial sectors or have special knowledge or experience of law, finance, economics, accountancy, administration or in any other discipline, which in the opinion of the Central Government shall be useful to the Authority.

4.1 Keeping in view the role and importance of IFSCA as an Authority, it is desirable that persons with high integrity, eminence and reputation preferably with more than 20 years of professional experience and more than 50 years of age may apply for the post of whole-time Member. The upper age limit is 58 years as on the last date of receiving the applications in the Department for the post of Whole Time Member.

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4.2 **Pay:** The Whole-time Member shall have an option to receive pay as admissible to an Additional Secretary to the Government of India or a consolidated salary of rupees four lakh (Rs. 4,00,000/-) per month.

4.3 **Tenure:** The Whole-time Member shall hold office for a term of three years however he is eligible for re-appointment but he shall not hold office after attaining the age of 62 years.

5. The applications in respect of eligible officers/ eminent qualified persons, who are interested and can be spared in the event of selection may be forwarded duly verified/countersigned by the Head of Departments (where applicable) along with the following documents: -

- (i) Certificate to be furnished by employer/head of office/forwarding authority as in Annexure-II;
- (ii) Cadre clearance;
- (iii) up-do-date and complete ACR/APAR in original/attested photocopies of last 5 years;
- (iv) Integrity Certificate/Vigilance Clearance including certification that no disciplinary proceeding(s) or criminal proceeding(s) are either pending or contemplated against the officers concerned.
- (v) List of major / minor penalties, if any, imposed on the candidate during the last ten years/No penalty certificate

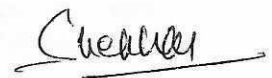
7. The applicants of candidate received without the ACR/APAR (wherever applicable) or which do not contain complete information or received after the due date shall not be entertained. The candidates who volunteer to be considered will not be allowed to withdraw their names later.

8. The appointment shall be made by the Central Government on recommendation of the Selection Committee (Search cum Selection Committee) as provided in the International Financial Services Centre Authority Act, 2019 and the International Financial Services Centre Authority (Salary, Allowances and other Terms and Conditions of Service of Chairperson and Members) Rules, 2020. It may, however, be noted that the Selection Committee is free to identify and recommend any other person also, on the basis of the merits, who has not applied for the post.

9. Application in the proforma (Annexure-II) should be forwarded through proper channel so as to reach to the undersigned in the Department of Economic Affairs, Ministry of Finance, Room No. 71B, North Block, New Delhi-110001 on or before 13<sup>th</sup> January, 2025. The applications may also be emailed at [Shekhar.80@gov.in](mailto:Shekhar.80@gov.in) and [Jasvinder.s@nic.in](mailto:Jasvinder.s@nic.in).

Encl: As above.

Yours faithfully,



(Shekhar Chaudhary)

Director

Tel: 2309 5009

**BIO – DATA PROFORMA****Application for the post of Whole Time Member, International Financial Services Centres Authority**

1. Name in the BLOCK letters
2. Date of Birth
3. Present Post held & Service
4. Whether Cadre or Ex-cadre post
5. Present Pay and Scale of Pay
6. Complete Postal Address with telephone/mobile number
  - (i) Permanent Address
  - (ii) Present Address
7. Educational & Professional Qualification
8. Details of experience and brief Service particulars
9. Please state whether you meet the requirements of the post
10. Additional information, if any

Date:

(Signature of the Applicant)

Place:

TO BE FILLED BY THE EMPLOYER

Certified that the particulars furnished by Shri/Smt./Ms. \_\_\_\_\_ who is working as \_\_\_\_\_ in this organization are correct and no vigilance case is pending/contemplated against him/her

Signature  
Designation

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